



#### \$~13 to 15 \* IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 3625/2015, CM APPL. 6470/2015, 9216/2015, 25323/2021 +DELHI INTERNATIONAL AIRPORT PRIVATE LIMITED .....Petitioner Mr. B.P. Nahar, Ms. Naina Dubey, Through: Ms. Swet Shikha, Mr. Ashutosh Kumar Pandey and Mr. Neeraj Kumar, Advocates. versus **UNION OF INDIA & ORS** .....Respondents Mr. Rakesh Kumar, CGSC with Mr. Through: Sunil, Advocate for UOI. Mr. Harish Malik, Advocate for R-3. Mr. Colin Gonsalves, Sr. Advocate with Mr. Zain Haider and Mr. Atul Kr. Srivastav, Advocates for R-4. W.P.(C) 10267/2015 +AIRPORT AUTHORITY OF INDIA .....Petitioner Through: Mr. Harish Malik, Advocate. versus **UNION OF INDIA & ORS** .....Respondents Mr. Rakesh Kumar, CGSC with Mr. Through: Sunil, Advocate for UOI. Ms. Naina Dubey and Ms. Swet Shikha, Advocates. Mr. Colin Gonsalves, Sr. Advocate with Mr. Zain Haider and Mr. Atul Kr. Srivastav, Advocates for R-4. W.P.(C) 9505/2016 +

AIRPORT EMPOYEES UNION

.....Petitioner

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Through: Mr. Colin Gonsalves, Sr. Advocate with Mr. Zain Haider and Mr. Atul Kr. Srivastav, Advocates.

versus

AIRPORT AUTHORITY OF INDIA AND ORS .....Respondents Through: Ms. Anjana Gosain, Advocate for R-1. Ms. Naina Dubey and Ms. Swet Shikha, Advocates for R-2.

# CORAM: HON'BLE MS. JUSTICE TARA VITASTA GANJU

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#### <u>ORDER</u> 07.03.2025

1. In view of the Full Court Reference to bid farewell to Hon'ble Ms. Justice Rekha Palli, it will not be possible to hear the matter today.

2. The parties are at liberty to file their updated respective written synopsis, not exceeding three pages each, at least one week before the next date of hearing, along with the compilation of judgments, if any, they wish to rely upon.

2.1 All judgments sought to be relied upon shall be filed with an index which also sets out the relevant paragraph numbers and the proposition of law that it sets forth.

3. List on 05.05.2025.

## TARA VITASTA GANJU, J

### MARCH 7, 2025/pa

Click here to check corrigendum, if any

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